



Brief write-up of Hon'ble Shri Ratakonda Murali, Member (Judicial).

Shri Ratakonda Murali, after completing his Bachelor of Arts (Literature) from Besant Theosophical College, Madanapalli, Chittoor District, Andhra Pradesh in 1976, joined the Post Graduate Centre, affiliated to Sri Venkateshwara University, for his Bachelor of Law degree and completed the same in the year 1979.

He hails from Advocates' family. His grandfather was an Advocate. His father was also an Advocate. His father was first appointed as Assistant Public Prosecutor. For some time, he worked as judicial officer. Later, his father returned back to his parent department and continued to work as Assistant Public Prosecutor till his retirement.

After enrolling himself as an Advocate in the Bar Council of Andhra Pradesh, Shri Ratakonda Murali practised as an Advocate from 1980 to 1987 both on civil and criminal side in the Mofussil Courts of his native District of Chittoor in Andhra Pradesh. He was selected as District Munsiff and joined the service on 01.04.1987. He later became Senior Civil Judge and worked in several places in Andhra Pradesh. He was made Additional District Judge in 2004 and worked as such in different places like Narsapur, Ananthpur, Guntur in Andhra Pradesh. He also worked as Metropolitan Sessions Judge for four years at Vijayawada. He later became a District and Sessions Judge and posted at Kurnool from where he retired on 30.09.2015. He was in Andhra Pradesh State Judicial service for a period of 28 years.

After retirement, he was selected as Member (Judicial) in the National Company Law Tribunal and joined on 06.06.2016 and is presently working as Member Judicial in National Company Law Tribunal, Bengaluru Bench.